

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal

4.8.94

Review Application may be registered
and submitted to Hon'ble Mr. Justice D.L. Mehta,
Vice-Chairman for orders.

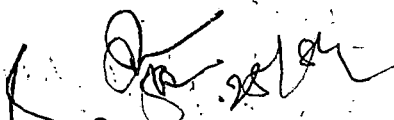

(V.K. Bawa)
Dy. Registrar.

Hon'ble V.C.

16.8.94

None puts appearance in main case.
New to say Bombay judgement does
not apply can not be permitted.
No mistake apparent on the face
of record. Review petition
rejected.




25/8
for MB.